## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 61/17 in CP(CAA) No.29/ BB/ 2017	-	Admission	230/ 232	Pepperl & Fuchs(India) Pvt. Ltd.

NAME (IN CAPITAL)

NO. & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

1. SAUI.p. JOHN Advorale to political

ORDER

Counsel for petitioner is present. Heard him. List it for passing preliminary orders on 04/08/2017.

Member (T)

Member (J)